

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.03.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1227 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Assistant Commissioner Central Goods & Services Tax, Div-VIII, Ahmedabad (South) Vs. Resolution Professional Jai Hind Infratech Projects Pvt. Ltd. & Ors.	Anurag Ojha
2.	I.A. No. 1228 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Union Bank of India Vs. Ansal API Infrastructure Ltd. & Ors.	Sanjeev Sagar
3.	I.A. No. 1229 of 2023 in Comp. App. (AT) No. __ of 2023	Durgesh Kumar Verma Vs. Premium Capital Market & Investment Ltd.	Deepali Garhewal
4.	I.A. No. 1235 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Achal Jewels Pvt. Ltd. Vs. Syndicate Jewellers Pvt. Ltd.	Vaibhav Verma
5.	I.A. No. 1236 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Aesthetix Technology India Pvt. Ltd. Vs. Vector Projects (India) Pvt. Ltd.	Anuj Tiwari
6.	I.A. No. 1238 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Om Logistics Ltd. Vs. Ryder India Pvt. Ltd.	Arun Aggarwal

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar